

ITEM NO.27

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Transfer Petition(s)(Civil) No(s). 2563/2023

RAKSHA DEVI YADAV

Petitioner(s)

VERSUS

RAJESH PRASAD YADAV

Respondent(s)

(IA No.198584/2023-STAY APPLICATION)

Date : 19-04-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. R. Ilam Paridi, AOR
Mr. Vishnu kumar, Adv.
Mr. Aman Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report shows that the petitioner has neither taken fresh steps nor filed fresh particulars in respect of the sole respondent. Ld. Counsel for the petitioner submits that he may be granted one week's time to file appropriate Application for substituted service in respect of the said respondent. Prayer is allowed.

List again on 6.5.2024.

APARNA AJITSARIA
Registrar